

**Customs, Excise & Service Tax Appellate Tribunal,  
West Zonal Bench : Ahmedabad**  
REGIONAL BENCH - COURT NO. 3

**CUSTOMS Appeal No. 11618 of 2015-DB**

[Arising out of Order-in-Original/Appeal No MUN-CUSTM-000-APP-017-018-15-16 dated 24.04.2015 passed by Commissioner of CUSTOMS-AHMEDABAD]

**Genus Electrotech Ltd**

**...Appellant**

Survey No. 43, Meghpur Borichi,  
Galpadar Road, Taluka-Anjar,  
Kutch,  
Gujarat

*VERSUS*

**C.C.-Ahmedabad**

**...Respondent**

Custom House,  
Near All India Radio Navrangpura,  
Ahmedabad,  
Gujarat

**APPEARANCE:**

Shri R. Subramanya, Advocate for the Appellant

Shri Vijay G. Iyenger, Assistant Commissioner (Authorized Representative) for the Respondent

**CORAM:**

**HON'BLE MEMBER (TECHNICAL), RAJU**

**HON'BLE MEMBER (JUDICIAL) , SOMESH ARORA**

DATE OF HEARING: 20.03.2023

DATE OF DECISION:20.03.2023

The appeal is disposed of. For order, see order of date in CUSTOMS Appeal No. 11617 of 2015.

**(RAJU)**  
**MEMBER (TECHNICAL)**

**(SOMESH ARORA)**  
**MEMBER (JUDICIAL)**

PALAK